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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.114/BB/17	-	For compliance of office objections raised by registry	Rule-6 of IB	Next Education India Pvt. Ltd. Vs K12 Techno Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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55 PARINA LALLA  
(For Harsha & Co.)  
9972400825

Operational Creditor



**ORDER**

Counsel for Petitioner is present. She has filed memo alongwith annexure and she requested further time to comply and to file fresh Affidavit. Time granted till 24/11/2017.

  
**Member (T)**

  
**Member (J)**